

**CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
19.06.2020**

MORNING SESSION FOR OBJECTIONS	AFTERNOON SESSION VIDEO CONFERENCING
1. Crime 151/2020 HPS 2. Crime 26/2020 NGPS 3. Crime 353/2019 HPS <p align="center">TO HEAR</p> 4. Crime 40/2020 TS Halli PS 5. Crime 239/2019 NGPS 6. Crl.Misc. 2/2020 7. Crl. Misc. 3/2020 8. Crl. Misc. 9/2017 9. Crime 104/2020 HPS 10. Crime 30/2020 SPS 11. Crime 170/2020 HPS 12. WLOR 1/2020 ANGPS 13. CC 691/2020 NGPS <p align="center">JC Matter</p> 14. Crime 44/2020 ANGPS	15. CC 1027/2020 TS Halli PS <p align="center">To Hear</p> 16. OS 247/2018 17. OS 289/2019 18. OS 129/2017 19. OS 125/2020 (Saraswathamma Vs. Radhamma & Ors) 20. OS 126/2020 (Ramachandrappa Vs. Ganeshappa) <p align="center">ORDERS</p> 21. OS 123/2020

Hosakote
Dated :- 18.06.2020

Tain 18/6/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note :

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.